tition to raise the quality and content etc. etc.

(c) The consensus points have been processed alongwith other suggestions from different quarters for formulating amendments to the Prasar Bharati Bill.

Censorship by Film Industry on Its Publicity Material

8385. SHRI N.J. RATHVA: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

(a) whether the film industry has agreed to have a self imposed censorship of its posters and other publicity material to be screened and cleared by its Film Council;

(b) if so, whether these proposals were forwarded to Union Government by the Film Federation of India;

(c) if so, the details of the proposals made by the Film Industry for censorship and posters and other publicity materials; and

(d) the reaction of Union Government thereto?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (d). On an initiative taken by the Government, the Film Industry has set up their own screening committees for effectively checking obscenity in cinema posters and other publicity material. It is for the industry to evolve guidelines governing their working.

[Translation]

Recruitment of Employees in LIC

8386. SHRI RAJVEER SINGH: Will the Minister of FINANCE be pleased to state:

(a) the staff strength in Life Insurance Corporation in major categories as on Janu-, ary, 1988, January, 1989 and January, 1990;

(b) the percentage of increase in the officers cadre and ministerial staff during that period, yearwise; and

(c) whether the increase has led to increase in efficiency in customer services?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHAS-TRI): (a) Permanent staff strength in LIC as •on 1.1.1988, 1.11989 and 1.1.1990 is given below:

Class of Posts	Staff Strength as on 1.1.88	Staff Strength as on 1.1.89	Staff Strength as on 1.1.90
1	2	3	4
Class I	7118	7945	9150
Class II	9348	10591	11800
Class III	46048	44643	50283
Class IV	8571	7906	9836